

.1.

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**Original Application No.180/00270/2019**

Thursday, this the 11<sup>th</sup> day of April 2019

**Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member  
Hon'ble Mr.Ashish Kalia, Judicial Member**

Abdul Assis, aged 56  
S/o.K.M.Kadher  
Deputy Conservator of Forest (Non-cadre)  
Office of the Principal Chief Conservator of Forests (Social Forestry)  
Vazhuthacad, Thiruvananthapuram  
Residing at Illathuthanden Puthenpura House  
Anicadu, Aoly P.O  
Muvattupuzha ..... **Applicant**

**(By Advocate Mr.P.V.Mohanan)**

**V e r s u s**

1. Union of India, represented by the  
Secretary, Ministry of Environment, Forest and  
Climate Change, Indira Paryavaran Bhavan  
6<sup>th</sup> Floor Prithvi Block, Jorbag Road Aligng  
New Delhi – 110 001
2. State of Kerala represented by Chief Secretary  
Government of Kerala  
Thiruvananthapuram-695 001
3. Union Public Service Commission  
represented by its Secretary  
Shajahan Road, New Delhi – 110 001
4. Selection Committee  
For Selection to the Indian Forest Service  
Constituted under Regulation 3 of IFS  
(Appointment by promotion)  
Regulation 1966, represented by its Chairman  
Union Public Service Commission  
Shajahan Road, New Delhi 110 001 ..... **Respondents**

**(By Advocate – Mr.M.Rajeev for R2, Mr.V.A.Shaji for R1 and  
Mr.Thomas Mathew Nellimoottil for R 3 & 4)**

This Original Application having been heard on 11.4.2019, the

.2.

Tribunal on the same day delivered the following:

**O R D E R (ORAL)**

**Per: Mr.E.K.Bharat Bhushan, Administrative Member**

Heard Shri.P.V.Mohanan, learned counsel for the applicant. Applicant is a State Forest Service Officer. According to him, he is eligible for inclusion in the select list for promotion to the Indian Forest Service cadre for the years 2016, 2017 and 2018. It is submitted that his name is also one of the names which have been proposed in the zone of consideration. He apprehends that the factum of his retirement which is scheduled for 31.5.2019 will stand in the way of his inclusion in the select list for promotion to the IFS cadre.

2. The Original Application is disposed of with a direction to the respondents that the superannuation of the applicant from service on 31.5.2019 will not preclude the respondents from considering him for promotion to IFS, if found suitable otherwise. The O.A stands disposed of. No costs.

**(ASHISH KALIA)  
JUDICIAL MEMBER**

**(E.K BHARAT BHUSHAN)  
ADMINISTRATIVE MEMBER**

sv

.3.

**List of Annexures**

Annexure A1 - True copy of the G.O (Rt) No.426/2018/F& WLD dated 19.9.2018 issued by Joint Secretary.

Annexure A2 - True copy of the proceeding No.IFA I-1386/2018 dated 29.10.2018 issued by Head of Forest Force.

....